

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)417 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

NAME OF THE COMPANY: P.K. Sales Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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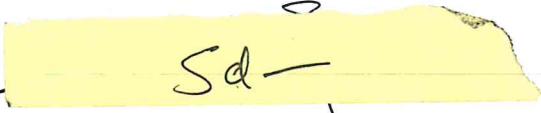
	For the Petitioner:	Ms. Meetu Singh with Mr. Naresh, CS		
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	For the Respondent:	Mr. Sanjay Bajaj & Ms. Rigasha Takkar for Karnataka Bank		
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ORDER

Reply of Karnataka Bank, one of the Financial Creditors is sought to be filed during the course of the day.

To come up for further consideration/orders.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**